

Central Administrative Tribunal Lucknow Bench Lucknow

O.A. 88/2005,

This, the 20th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

L.R. Meena aged about 50 years son of **Sri Kanchan Lal Meena R/o E-2, CSIR Colony, Niralanagar,**
working as **Controller of Stores and Purchase , Industrial Toxicology Research Centre, Lucknow**

Applicant

By Advocate: Sri A.Moin

VERSUS

1. **Council of Scientific & Industrial Research , Anusnadhan Bhawan, Rafi Marg, New Delhi through Director General.**
2. **National Physical Laboratory (NPL), Dr. K.S.Krishnan Marg, New Delhi through Director.**
3. **Central Road Research Institute (CRR), Delhi -Mathura Road, New Delhi through Director.**
4. **Industrial Toxicology Research Centre, M.G.Marg, Lucknow through Director.**

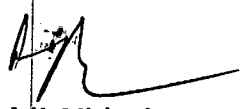
Respondents.


By Advocate: Sri Pankaj Awasthi for Sri A.K. Chaturvedi

ORDER (ORAL)

By Hon'ble Ms.Sadhna Srivastava, Member (J)

Counsel for applicant makes a statement that the O.A. has become in-fructuous. Therefore, he prays that the O.A. be dismissed as having become in-fructuous. Accordingly, the O.A. is dismissed as in-fructuous. No costs.


(Dr. A.K. Mishra)
Member (A)
HLS/-


(Ms. Sadhna Srivastava)
Member (J)